## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **Appeal No. 189 of 2017**

Dated: 28<sup>th</sup> September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Tamilnadu Generation & Distribution Corporation Ltd. .... Appellant(s)

۷s.

Counsel for the Appellant(s)

PPN Power Generating Co. Pvt. Ltd. & Anr.

Anr. .... Respondent(s)

Mr. G. Umapathy Mr. S. Vallinayagam

Ms. Amali

Counsel for the Respondent(s) : Mr. Senthil Jagadeesan

Ms. Sonakshi Malhan

## <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>13.02.2019.</u>

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson

mk/js